National Company Law Tribunal

Allahabad Bench

CP NO. 93/A-4/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE

NATIONAL COMPANY LAW TRIBUNAL ON 11.09.2017

NAME OF THE COMPANY: ROOTKEE Agro Tech PV+ L+d SECTION OF THE COMPANIES ACT: U/S 252 of companies Act of 1956

Name

Representation

Signature

Ankit Kr. Singh PCS Petitioner Muket

Designation

2.

SI. NO.

CP NO. 93/ALD/2017

Sh. Ankit Kumar Singh PCS for the petitioner. A report of the Registrar of Company is still awaited in the matter. Although, a copy of the present company petition has earlier been served upon to the Central Govt. through Regional Director (Norther Region) as well as to the Registrar of Company's Kanpur.

Hence, further time of three weeks is granted for filing a report/ representation affidavit if any, and to serve an advance copy thereof to the petitioner companies/counsel.

The matter be listed on 12 October, 2017.

Shri H.P. Chaturvedi, Member (Judicial)

Dated:11.09.2017

Typed by Mohd. Zaid